

भाखड़ा बांध पर बिजली घर

1608. श्री यशपाल सिंह: क्या सिवार्ड और बिद्युत मन्त्री यह बताने की इच्छा करेंगे कि :

(क) क्या भाखड़ा बांध पर बिजली घर को, अति निर्धारित कार्यक्रम के अंशुमार 24 सितम्बर, 1966 को चालू होना था. चालू नहीं किया गया है ;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) स्थिति में सुधार करने के लिए क्या कार्यवाही की जा रही है ?

सिवार्ड और बिद्युत मंत्रालय में राज्य मंत्री (डा० कु० ल० राव) : (क) से (ग). भाखड़ा दक्षिण तट बिजली घर के दूसरे युनिट का भार परीक्षण किया जा रहा है और शीघ्र ही उसका व्यापारिक प्रचालन किया जाएगा ।

Regularisation of Unauthorised Colonies in Delhi

1609. Shri N. R. Laskar: Will the Minister of Works, Housing and Urban Development be pleased to refer to the news published in the 'Hindustan Times' of the 17th September, 1966 and state:

(a) whether Government have appointed a Committee to regularise the unauthorised colonies in Delhi;

(b) if so, when the Committee will submit its final report; and

(c) whether Government propose to restrict the Municipal Corporation of Delhi from demolishing the unauthorised colonies pending Committee's report?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) and (c). The Committee has submitted an interim report enunciating

the broad principles on the basis of which the unauthorised colonies might be regularised. It will now examine the cases of individual colonies in the light of the principles recommended by it and this will take 5-6 months. Pending this examination, the Corporation has been requested not to demolish the unauthorised constructions which had been made before the 1st September, 1962, but necessary action will be taken in respect of constructions which have come up after that date.

Overbridge connecting Bally Gung with Kasba in Calcutta

1610. Shri Yashpal Singh: Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 3982 on the 1st September, 1966 regarding overbridge connecting Bally Gung with Kasba in Calcutta and state the progress so far made in this regard?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): The overbridge referred to is a local scheme and it is within the competence of the State Government to examine and approve of it. It is understood from the State Government that the proposal for the overbridge, as prepared by the Calcutta Improvement Trust has been approved by the State Government and included in the State's Draft Fourth Plan.

Delhi Sanitation

1611. Shri Bibhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government's attention has been drawn to the news-item published in the Statesman of the 8th September, 1966 under the heading 'Delhi Dirtiest Capital'; and

(b) if so, the steps contemplated to improve the Delhi sanitation?